

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/CSP/CSA/CSP/TCSP/TCSA/No. 15 / (MAH)/2015

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR**
HON'BLE MEMBER (J)

SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 7 / 04 / 2017

NAME OF THE PARTIES: M/s. K. K. Shan v/s
L. & T Ltd Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58 & 59 of the Companies
Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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M.S. Bhargava
afw
V. P. VERMA

Adv. for Petitioner v. Respondent

Abdul Chowdhury
Lr
Himmat V. Mohan

Adv. for Respondents
Sr. No. 4, 5, 6, 7, 9, 10

Himmat

Order

Company Appeal No. 15/58(4),59/NCLT/MB/MAH/2015

At request of the Petitioner, list this matter for hearing on 11.4.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)